

Annexure-7

Name of the corporate debtor: VHV Beverages Pvt. Ltd ; Date of commencement of CIRP: 09-12-2021 ; List of creditors as on: 11-01-2024

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant | | | Details of claim received | | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------------|------------|--------------------|---------------------------|---------------------|--------------------------|----------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Department of Trade and Taxes | STATE | | 24.12.2021 | 4,69,86,332 | 4,69,86,332 | Operational Creditor | - | - | NO | - | - | - | - | - | |
| 2 | Central GST, Rohtak | CENTRAL | | 17.02.2022 | 47,73,796 | 45,73,796 | Operational Creditor | - | - | NO | - | - | - | 2,00,000 | - | |
| 3 | Income Tax Department | CENTRAL | | 02.06.2022 | 16,95,56,499 | 16,95,56,499 | Operational Creditor | - | - | NO | - | - | - | - | - | |
| 4 | Central GST, Rohtak | CENTRAL | | 19.04.2023 | 54,30,13,917 | - | Operational Creditor | - | - | NO | - | - | - | - | 54,30,13,917 | |
| | Total | | | | 76,43,30,544 | 22,11,16,627 | | | | | | | | 2,00,000 | 54,30,13,917 | |